

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

**06.11.2009**

**OA No. 433/2006**

Mr. P.P. Mathur, Counsel for applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the respondents submits that applicant has been granted promotion and in view of this subsequent development, he is not pressing this OA.

In view of what has been stated above, the present OA is disposed of as withdrawn.

  
**(B.L. KHATRI)**  
**MEMBER(A)**

  
**(M.L. CHAUHAN)**  
**MEMBER (J)**

AHQ

Copy given to  
Adv. 1011 & 1012  
9/11/09  
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